

## Harinder Bashista Vs Sanjib Kumar & Ors

**Court:** National Company Law Appellate Tribunal New Delhi

**Date of Decision:** May 31, 2024

**Acts Referred:** Insolvency and Bankruptcy Code 2016 " Section 7

**Hon'ble Judges:** Ashok Bhushan, Chairperson; Barun Mitra, Member (T)

**Bench:** Division Bench

**Advocate:** Saurabh Kirpal, Sidhant Kumar, Anushka Shah, Manyaa Chandok, Harleen K. Rait, Adya Rajkotia, Abhishek Anand, Karan Kohli, Palak Katra, Aditya Gauri, Amar Vivek, Damini Srestha

**Final Decision:** Dismissed

### Judgement